

Pak-Nationals from the Ashabari Forest Beat Office situated in the sub-Division of Sonamura, Tripura; and

(b) if so, the reason therefor?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) No permits have been issued to Pakistan Nationals. They have only been given to bonafide residents of Tripura, as provided in the Forest Rules.

(b) Does not arise.

Railway Line between Vijayawada and Madras

2205. Shri Yellamanda Reddy: Will the Minister of Railways be pleased to state when the work on the Railway Double Line between Vijayawada and Madras will be completed?

The Deputy Minister in Ministry of Railways (Shri Shahnawaz Khan): By end of 1963, excepting the construction of a second bridge across Krishna River near Vijayawada which is expected to be completed by the end of 1964.

Sugar Factories

2206. Shri Bishwanath Roy: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that some limited companies got licences several years ago for erection of sugar factories but they have not done so till now;

(b) whether it is a fact that considerably large amounts of Government money as loans have been given to some of those companies but even they have not been able to set up the factories; and

(c) if so, whether Government have taken any step for getting the sugar factories erected or for recovery of the loans?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) Yes, Sir, there are four such companies. Two of these cases have made sufficient progress while revocation of licences in respect of the other two is under consideration.

(b) and (c). Loan assistance has been given to two of these undertakings of which one has already arranged for the required plant and machinery and has also constructed factory buildings etc. Very little progress has been made by the other and necessary steps are being taken by the State Government for the recovery of the loan.

Improvement of Mangammal Chatram, Madurai City

**2207. { Shri Balakrishnan:
Shri V. K. Ramaswamy:**

Will the Minister of Transport and Communications be pleased to state:

(a) whether subsidy was given for the improvement of Mangammal Chatram in Madurai City; and

(b) if so, how much amount was given?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) and (b). The Plan for Tourism for the Third Plan Period includes a provision of Rs. 1,25,000 for improvements to Rani Mangammal Chatram at Madurai. The improvements are to be carried out by the State Government and the Central Government are to give subsidies to the State Government covering 50 per cent of the expenditure. The Government of Madras stated that during the year 1961-62 they were likely to spend Rs. 1,000 on the improvements. A subsidy of Rs. 500 was, therefore, paid to them. However, due to non-finalisation of the schedule of rates and non-issue of the technical sanction by the State Government, no expenditure was actually

incurred. The amount of subsidy paid by the Centre will be adjusted against the Central Government's share of the expenditure during the year 1962-63.

Groundnut Food Plant

2208. **Shri Balakrishnan:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Edible Groundnut Food Plant has been set up in Coimbatore;

(b) whether the plant has been set up under the private sector; and

(c) if so, under what conditions the plant was allowed to be set up in the private sector?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a). The setting up of a plant at Coimbatore with a capacity of 10 tons per day for the production of edible groundnut flour is under active consideration.

(b) The plant is not exclusively under the private sector, but is being set up through the joint collaboration of the Government of India, the United Nations Children Emergency Fund (UNICEF), and a private oil mill.

(c) The main conditions are that the private collaborator should invest his own capital for raw material and working expenses, land and building, indigenous equipments etc. and produce edible groundnut flour according to specifications stipulated and make available 70 per cent of the production to Government at a price mutually agreed upon. The industry will receive technical assistance from the governmental and UNICEF sources and will be entitled to transfer the machinery supplied by the UNICEF after a stipulated period of time on terms to be mutually agreed upon.

किराये की इमारतों में डाकघर

२२०९. श्री ५० ला० बालूपाल : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि

(क) राजस्थान के बीकानेर डिवीजन के तहसोल हेडक्वार्टरों में कितने ऐसे डाकघर हैं जिनके कार्यालय अभी तक किराये पर लिये हुए मकानों में हैं ;

(ख) प्रत्येक कार्यालय का कितना किराया मय बिजली पानी और मकान के देना पड़ता है ;

(ग) सरकार अपने निजी कार्यालय के भवन कब तक बनायगी ; और

(घ) इस सम्बन्ध में वर्तमान योजना क्या है ?

परिवहन तथा संचार मंत्री (श्री जगजीवन राम) : (क) २८ ।

(ख) सभा-पटल पर एक विवरण-पत्र रखा जाता है । [देखिये परिशिष्ट ३, अनुबन्ध संख्या ५५]

(ग) तथा (घ)—हाल ही में श्रीगंगानगर में एक विभागीय इमारत बनाई गई है और चुरू, पालमपुर, श्रीकर्णपुर, रायसिंहनगर, हनुमानगढ़, सूरतगढ़, नोहार, बहादुरा, मादुलपुर, तारानगर तथा नोखा में इमारतें बनाने के प्रस्ताव विचाराधीन हैं । विभागीय इमारतें तभी बनाई जाती हैं जबकि उपयुक्त किराये की इमारतें उपलब्ध न हों या उन्हें बनाने में अधिक वचत होती हो ।

घग्गर में बाढ़

२२१०. श्री ५० ला० बालूपाल : क्या सिंचाई और बिछत्तु मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पंजाब के श्रोटी बांध से घग्गर नदी में जो पानी छोड़ा जाता है उसकी बाढ़ से राजस्थान के जिले